

[Sh. Chhaviram Argal]

ment and the State Government fail to take concrete and effective steps in this direction right now, they may have to face a disastrous situation later on. To tide over the present water crisis in Madhya Pradesh, funds should be made available on top priority basis and immediate efforts should be made to go in for optimum exploitation of underground water reserves with the help of latest devices like the Rig system. The earlier programme of the Janata Government i.e. "Food for work" programme should be instantly implemented. Thousands of cattle heads are dying for want of drinking water and in case immediate and effective steps are not taken in this regard, the situation may turn explosive.

MR. CHAIRMAN: Only the approved version will go on record.

- (viii) **Need to regularise the services of the workers engaged in Jammu region of Border Roads Organisation**

[English]

SHRI SHOPAT SINGH MAKKASAR (Bikaner): Sir, a serious problem has been persisting for long in Jammu region of Border Roads Organisation. As many as 12,000 workers are working in this region. Many of them have remained temporary till date despite the fact that they have been working in this organisation for more than 20 years. The method employed by the authorities for not making these people permanent is to break their service after every six months. Salaries of these workers were cut on account of their leaving the work early at 3 P.M. in order to cast their vote during the last parliamentary election.

Sir, it is highly improper that these workers who are engaged in Border Roads Organisation for more than 20 years and doing jobs of perennial nature have not been made permanent and denied of all right and facilities due to a worker. This has created a grave uncertainty about the future of these

people. They have been fighting against this injustice for long but to no avail. And I urge upon the Minister to do justice to these devoted workers without any further delay.

14.40 hrs.

DEMANDS FOR GRANTS (GENERAL),
1990-91

Ministry of Human Resource
Development—*CONTD.*

[English]

MR. CHAIRMAN: We now proceed with the discussion in respect of the Demands for Grants of the Ministry of Human Resource Development. Hon'ble Kusuma Krishna Murthy will speak.

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): Thank you, Mr. Chairman.

Mr. Chairman, the Ministry of Human Resource Development is a very important Ministry. The very concept of Human Resource Development was introduced with a laudable objective, and the objective was to bring about coordination and integration among various Departments like Education, Child Development, Women Development and Nutrition which are of prime significance for the development of human factor. It is most gratifying for me, to note that the Government have realised the supreme significance of the human factor which is necessary for nation-building activity, specially in a developing country like India. It is our common knowledge that right type of human beings always produce right results. Therefore, the human resource is the real resource in any nation to tackle any problem quite successfully. Probably that was the reason why when this Ministry was first formed it was entrusted to no less a person than Shri P.V. Narasimha Rao, a great scholar with rich experience. Not only that. He was also assisted by two able Ministers of State and as soon as the Ministry was formed, the